

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI SPECIAL BENCH

Item No. 66

CA 511/2020, CA 52/2024 IN CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR

SH. KULDIP KUMAR KAREER

HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 19.09.2024

NAME OF THE PARTIES: **UNION OF INDIA V/s INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES
LTD. & ORS**

Under Section 241-242 of the Companies Act, 2013

ORDER

1. Sr. Adv. Amit Anand Tiwari a/w Adv. Ankur Sood, Adv. Romila Mandal, Adv. Devyani Gupta, Adv. Uttam Rane for the Applicants in CA 511 of 2020 & Respondents in CA 52 of 2024 present.
2. List this matter on 10.10.2024 for further consideration.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

KULDIP KUMAR KAREER
MEMBER (JUDICIAL)

/Neeraj/